

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 235/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2017

NAME OF THE PARTIES: Varsha Refractories Pvt.Ltd.  
 V/s.  
 Bhadramaruti Concast Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

TCP No. 235/I&BP/NCLT/MB/MAH/2017

Non present. For it appears that the pending of proceedings is not brought to  
 the notice of the Petitioner, the Registry is hereby directed to communicate next date  
 of hearing to the Petitioner and Corporate Debtor as well.

List this matter for hearing on 21.7.2017.

Sd/-

**V. NALLASENAPATHY**  
 Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
 Member (Judicial)